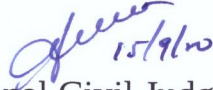


**IN THE COURT OF 1ST ADDITIONAL CIVIL JUDGE, BENGALURU RURAL
DISTRICT, BENGALURU**

CAUSE LIST DATED: 15.09.2020

1ST SESSION AT 11 A.M	2ND SESSION AT 2.45 P.M
ARGUMENTS	ARGUMENTS
1. O.S. 1068/2011	O.S. 424/2016
2. O.S. 816/2012	HEARING
HEARING	O.S. 606/2003
3. O.S. 1572/2006	O.S. 170/2005
4. O.S. 519/2008	O.S. 840/2012
5. O.S. 1266/2016	EX. 26/2017
6. O.S. 162/2018	O.S. 1256/2012
7. O.S. 380/2019	O.S. 305/2019
8. O.S. 836/2019	O.S. 1740/2013
9. O.S. 936/2019	O.S. 646/2020
10. O.S. 1546/2019	O.S. 648/2020
EVIDENCE	EVIDENCE
11. O.S. 468/2009	O.S. 489/2009
12. O.S. 469/2009	O.S. 490/2009
13. O.S. 470/2009	O.S. 491/2009
14. O.S. 471/2009	O.S. 492/2009
15. O.S. 488/2009	O.S. 904/2012


15/9/20
I Additional Civil Judge,
Bengaluru Rural District,
Bengaluru.

NOTE : All advocates are requested to strictly follow SOP dated:
27.08.2020 issued by Hon'ble High Court of Karnataka.

IN THE COURT OF IIND ADDITIONAL CIVIL JUDGE, BENGALURU
RURAL DISTRICT, BENGALURU

CAUSE LIST DATED: 16.09.2020

1ST SESSION AT 11.AM TO 2.00 PM	2ND SESSION AT 2.45 PM TO 5.45 PM
ARGUMENTS	HEARING
1) O.S 916/2004	16) O.S 876/2013
2) O.S 682/2011	17) O.S 1248/2013
3) O.S 686/2011	18) O.S 1618/2013
EVIDENCE	19) O.S 1746/2013
4) O.S 582/2018	20) O.S 166/2015
5) O.S 750/2018	21) O.S 434/2015
6) O.S 758/2018	22) O.S 1102/2015
7) O.S 1052/2018	23) O.S 1294/2015
8) O.S 1492/2018	24) O.S 658/2017
HEARING	25) O.S 1088/2017
9) O.S 1670/2007	26) O.S 1044/2018
10) O.S 1972/2007	27) O.S 1188/2018
11) O.S 1120/2008	28) O.S 1500/2018
12) O.S 684/2009	29) O.S 464/2020
13) O.S 756/2009	ORDERS
14) Ex. 13/2010	30) O.S 1626/2019
15) O.S 794/2010	

Sd/
IInd Addl. Civil Judge,
Bengaluru Rural District, Bengaluru.

NOTE: All advocates are requested to strictly follow SOP dated 27.08.2020 issued by Hon'ble High Court of Karnataka.

PRL CIVIL JUDGE, Bengaluru Rural
SMITHA MALAGANVE
III Addl Civil Judge
Cause List Date: 16-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>10:00-11:00 AM</u>				
1	O.S. 891/2019 (HEARING) IA/1/2019		VENKATALAKSHMAMMA Vs YOGESH S.	KPR ASSOCIATES
2	O.S. 2115/2007 (EVIDENCE.) IA/1/2007 IA/2/2007 IA/3/2007		INDRANI Vs ANANDA REDDY	K. C. SOMA SHEKAR and ANOTHER
3	O.S. 189/2009 (EVIDENCE.)		NARASAMMA Vs LAKSHMAMMA	H. V. DEVARAJU
4	O.S. 933/2009 (EVIDENCE.) IA/1/2009		SHEELA THOMAS Vs SRINIVAS	IMRAN ASSOCIATES
5	O.S. 1413/2008 (ARGUMENTS) IA/1/2008		RAMU Vs LAKSHMAN RAO	C. PRAKASH
6	O.S. 673/2009 (ARGUMENTS) IA/1/2009		A. S. RAJA Vs M. V. SUDHAKAR GUPTA	C. SHANKAR REDDY
7	O.S. 791/2009 (ARGUMENTS) IA/1/2009		SUJATHA VIKRAM PATIL Vs VULCAN INTERNATIONAL BROKERS LTD.	SURESH. Y. and OTHERS
<u>11:00-12:00 AM</u>				
8	O.S. 935/2009 (EVIDENCE.) IA/1/2009		THERESRAJ Vs SRINIVAS	IMRAN ASSOCIATES
9	O.S. 937/2009 (EVIDENCE.) IA/1/2009		M. PHILIP Vs SRINIVAS	IMRAN ASSOCIATES
10	O.S. 939/2009 (EVIDENCE.) IA/1/2009		A. MARY FLORA Vs SRINIVAS	IMRAN ASSOCIATES
11	O.S. 951/2011 (EVIDENCE.) IA/1/2011 IA/2/2011		C.N LAKSHMANAMURTHY Vs CHIEF SECRETARY VIDHANASOUDHA BLR	RAGHUNANDHAN
12	O.S. 633/2012 (EVIDENCE.) IA/1/2012		M. NAGESH Vs THE NANDI ECONOMIC CORRIDOR ENTERPRISES LTD.	N.R.JAYAPRAKASH
13	O.S. 735/2012 (EVIDENCE.)		GOVINDA REDDY Vs BALAKRISHNA	
14	O.S. 753/2012 (HEARING)		MUNICHIKKAMMA Vs RAJANNA	B.S. KRISHNA MURTHY

PRL CIVIL JUDGE, Bengaluru Rural
SMITHA MALAGANVE
III Addl Civil Judge
Cause List Date: 16-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
15	O.S. 741/2013 (HEARING) IA/1/2013		P.G. DEEPTHI Vs A.S. BHEEMAPPA	MS LAWYERS INC.,
16	O.S. 1013/2014 (HEARING) IA/1/2014		PUTTAPPA Vs G. GURUSWAMY	MATHRU ASSOCIATES
17	O.S. 1389/2014 (HEARING) IA/1/2014		PADMAVATHAMMA Vs SHARAD	B. R. PRAKASH
18	O.S. 1179/2016 (HEARING) IA/1/2016		NORBERTINE FEATHERS REP FATHER AUGUSTINE AMBASSERIL Vs VDB INFRA AND REALTY PVT LTD REP M ABHINAV REDDY	DAYANAND S PATIL
19	O.S. 661/2017 (HEARING) IA/1/2017		PADMAVATHI K N Vs H M RATNA	HANUMANTHARAYA D
20	O.S. 81/2019 (HEARING) IA/1/2019 IA/2/2019		GURUSHARAN KAUR Vs MOTHERSON SUMI SYSTEMS LIMITED REP BY R S ARORA	V.B. SHIVAKUMAR
21	O.S. 983/2019 (HEARING) IA/1/2019		RINKU DESHPANDE ALIAS RINKU PRAKASH TALREJA Vs M. KRISHNAPPA	VENKATESH R BHAGATH
22	O.S. 1035/2019 (HEARING) IA/1/2019		SRI SRI SANTHOSH GURUJI CORONATED AS SRI SRI SRI VIDHYAVACHASPATHI VISWA SANTOSH BHARATHI SRIPADARU Vs GOOGLE INC, REP BY CHEIF EXECUTIVE OFFICER	S. RAJASHEKAR
23	O.S. 1643/2019 (HEARING) IA/1/2019		CLN PROPERTIES PRIVATE LIMITED REP BY AMIT DANGI Vs M. SOMASHEKAR	C.K NANDAKUMAR
24	O.S. 221/2020 (HEARING) IA/1/2020		RATHNA Vs T. SHANKAR	G. RAJKUMAR
25	O.S. 199/2017 (EVIDENCE.) IA/1/2017 IA/2/2017		RENUKA Vs KAMALAMMA	
26	O.S. 501/2009 (ARGUMENTS)		STATE OF KARNATAKA Vs G. HONNAPPA	CHANDRASHEKAR VITHALJADHAV

PRL CIVIL JUDGE, Bengaluru Rural
SMITHA MALAGANVE
III Addl Civil Judge
Cause List Date: 16-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
27	O.S. 1137/2009 (ARGUMENTS) IA/1/2009 IA/2/2009		HANUMAIAH Vs THE SECRETARY KIADB	M. SHIVARAJA
28	O.S. 387/2013 (ARGUMENTS) IA/1/2013		M.SUDHAKAR REDDY Vs CHELUVARARAYAPPA	V.SRINIVASAN AND CO.
29	O.S. 949/2016 (ARGUMENTS) IA/1/2016		SEETHARAMA KARASEVA SAMITHI REP PREMA KUMARI Vs AGARA GRAMA PANCHAYATHI REP PDO	S.NAGARAJA
30	O.S. 1257/2016 (ARGUMENTS) IA/1/2016		B SHIVANNA Vs RAMAIAH	JRB
Cases listed below are adjourned due to Covid 19				
31	O.S. 1355/2016 (EVIDENCE.) IA/1/2016	15-10-2020	RAMAKRISHNA ALIAS RAMAKRISHNAPPA Vs M CHANDRASHEKAR	GANAPATHI S SHASTRI
32	O.S. 1631/2014 (SUMMONS) IA/1/2014 IA/2/2014	28-10-2020 (10:00-11:00 AM)	K CHANDRASHEKAR Vs BASHA KHAN	G.M.JAGDEESH
33	O.S. 1649/2014 (SUMMONS)	28-10-2020 (10:00-11:00 AM)	CHAITANYA APARTMENTS REP BY ANIL KUMAR MALHOTRA Vs BORDELO	B.R.SRINIVASA GOWDA
34	O.S. 781/2015 (SUMMONS) IA/1/2015	28-10-2020 (10:00-11:00 AM)	MANJULA.V Vs BHARATHA KUMAR M.R	SHIVA AND SHIVA
35	O.S. 999/2015 (SUMMONS) IA/1/2015	28-10-2020 (10:00-11:00 AM)	M.D.DASTAGIR Vs NANJAMMA	BASAVARAJU BELAVANGALA
36	O.S. 1209/2016 (SUMMONS) IA/1/2016	28-10-2020 (10:00-11:00 AM)	LALITHA NAGARAJAN REP K M PRADEEP Vs J MOHAN	Nagaiah
37	O.S. 11/2017 (SUMMONS) IA/1/2016 IA/2/2016	28-10-2020 (10:00-11:00 AM)	N.RAJENDRA Vs APPAIAH	R.CHANDRASHEKAR
38	O.S. 469/2019 (SUMMONS) IA/1/2019	28-10-2020 (10:00-11:00 AM)	K. RANGANATH Vs THE VILLAGE ACCOUNTANT	L.S LAW FIRM
39	O.S. 471/2019 (SUMMONS) IA/1/2019	28-10-2020 (10:00-11:00 AM)	S.K. MANJUNATH Vs THE VILLAGE ACCOUNTANT	L.S LAW FIRM

PRL CIVIL JUDGE, Bengaluru Rural
SMITHA MALAGANVE
III Addl Civil Judge
Cause List Date: 16-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
40	O.S. 499/2019 (SUMMONS) IA/1/2019 IA/2/2019 IA/3/2019	28-10-2020 (10:00-11:00 AM)	A.H. MEMORIAL EDUCATIONAL TRUST REP BY NISSAR AHMED Vs MUNIKRISHNAPPA	A. ANIL KUMAR SHETTY
41	O.S. 585/2019 (SUMMONS) IA/1/2019	28-10-2020 (10:00-11:00 AM)	Y RAVIKUMAR REP BY M NARAYANASWAMY Vs R NAGABHUSHANA	K V PRAKASH
42	O.S. 679/2019 (SUMMONS) IA/1/2019	28-10-2020 (10:00-11:00 AM)	VARADARAJ Vs JAYAMMA	N.KUMAR
43	O.S. 763/2019 (SUMMONS) IA/1/2019	28-10-2020 (10:00-11:00 AM)	MANGALAMMA Vs RAJAGOPAL ALIAS GOPALAPPA	P.N VARADARAJA
44	O.S. 1007/2019 (SUMMONS)	28-10-2020 (10:00-11:00 AM)	VIJAYA BANK REP BY MANAGER Vs N. VEENA	P. ANAND
45	O.S. 1123/2019 (SUMMONS) IA/1/2019	28-10-2020 (10:00-11:00 AM)	INDIRA REP BY SOMASHEKAR V S Vs ASHIRVADAM	M.L GOWDA
46	O.S. 1397/2019 (SUMMONS) IA/1/2019	28-10-2020 (10:00-11:00 AM)	K N NARAYANA REDDY Vs KMK DEVELOPERS PVT LTD REP BY N MANJUNATHA REDDY	E. VENKATARAMI REDDY
47	O.S. 1443/2019 (SUMMONS) IA/1/2019	28-10-2020 (10:00-11:00 AM)	B. PRATHAP CHANDRAN Vs THE AUTHORIZED OFFICER AND CHEIF MANAGER LAKSHMI VILAS BANK	R. SRINIVAS
48	O.S. 1485/2019 (SUMMONS) IA/1/2019	28-10-2020 (10:00-11:00 AM)	K.N. PAPE GOWDA Vs T.S. RAHULLA	G. PAPI REDDY
49	O.S. 1497/2019 (SUMMONS) IA/1/2019	28-10-2020 (10:00-11:00 AM)	DAVID RAJ Vs MARIYAMMA	K. BHEEMANNA
50	O.S. 1637/2019 (SUMMONS) IA/1/2019	28-10-2020 (10:00-11:00 AM)	RAMESH Vs SRINIVAS ALIAS SEENAPPA	RAMESHA B.N
51	O.S. 1653/2019 (SUMMONS) IA/1/2019	28-10-2020 (10:00-11:00 AM)	NARASIMHA ARMUGAM SOLINGHUR Vs SOFI SELVA KUMARI	HONAVA LAW CHAMBERS
52	O.S. 1715/2019 (SUMMONS) IA/1/2019	28-10-2020 (10:00-11:00 AM)	SADASHIVA REDDY Vs B. ALPHONS	V. ANAND

PRL CIVIL JUDGE, Bengaluru Rural
SMITHA MALAGANVE
III Addl Civil Judge
Cause List Date: 16-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
53	O.S. 1753/2019 (SUMMONS) IA/1/2019	28-10-2020 (10:00-11:00 AM)	B.V. JINESH KUMAR Vs RAZIYA BEGUM	SHANMUKHAPPA
54	O.S. 17/2020 (SUMMONS) IA/1/2020	28-10-2020 (10:00-11:00 AM)	M. GURUSIDAPPA Vs K. M. MAHALINGAPPA	D. MALLIKARJUNASWAMY
55	O.S. 29/2020 (SUMMONS) IA/1/2020 IA/2/2020	28-10-2020 (10:00-11:00 AM)	GOVINDARAJU REP BY NAGARAJU M Vs K.G CHANDRASHEKAR	C, RAVIKUMAR
56	O.S. 165/2020 (SUMMONS) IA/1/2020	28-10-2020 (10:00-11:00 AM)	SUNIEL N SHAH Vs VENKATAMMA	ANIL BABU C
57	EX 15/2020 (HEARING)	28-10-2020 (10:00-11:00 AM)	M PUSHPA REP BY M HANUMANTHARAYAPPA Vs THE PANCHAYATH DEVELOPMENT OFFICER	SRINIVAS
58	O.S. 1079/2013 (AMENDMENT) IA/1/2013	28-10-2020 (10:00-11:00 AM)	HANUMANTHARAYAPPA Vs NARASAMMA	A.G.M ASSOCIATES
59	O.S. 799/2012 (EVIDENCE.) IA/1/2012	28-10-2020 (1.00- 2.00 PM)	ANTHONY SWAMY Vs VIJAYA KUMAR	D. J. GOVINDARAJU
60	O.S. 237/2013 (EVIDENCE.) IA/1/2013	28-10-2020 (1.00- 2.00 PM)	MARUTHI Vs CHELUVARARYAPPA	V.SRINIVASAN AND CO AND OTHERS
61	O.S. 1755/2013 (EVIDENCE.) IA/1/2013	28-10-2020 (1.00- 2.00 PM)	PAPANNA Vs KUNJAPPA	SRS LEGAL SOLUTIONS
62	O.S. 721/2014 (EVIDENCE.) IA/1/2014	28-10-2020 (1.00- 2.00 PM)	K.NAGAVENI Vs UMADEVI	LAWYERS CENTRE
63	O.S. 725/2014 (EVIDENCE.) IA/1/2014	28-10-2020 (1.00- 2.00 PM)	ANAND RAO Vs RAMAREDDY	SHIVAREDDY. TN.
64	O.S. 739/2014 (EVIDENCE.) IA/1/2014	28-10-2020 (1.00- 2.00 PM)	N.SHASHIKALA BAI Vs RAMAREDDY	
65	O.S. 947/2014 (EVIDENCE.) IA/1/2014 IA/2/2014	28-10-2020 (1.00- 2.00 PM)	K. C. LAKSHMI DEVI Vs THE COMMISSIONER, BDA	K.T.DAKAPPA AND ASSOCIATES
66	O.S. 137/2015 (EVIDENCE.) IA/1/2015 IA/2/2015	28-10-2020 (1.00- 2.00 PM)	MALLAIAH Vs M JAYARAMAIAH	RASHMI. C

PRL CIVIL JUDGE, Bengaluru Rural
SMITHA MALAGANVE
III Addl Civil Judge
Cause List Date: 16-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
67	O.S. 451/2015 (EVIDENCE.) IA/1/2015	28-10-2020 (1.00- 2.00 PM)	MUTHURAJU ALIAS MUTHURAYA Vs SURESH	D.M. SHIVAKUMAR
68	O.S. 663/2015 (EVIDENCE.) IA/1/2015	28-10-2020 (1.00- 2.00 PM)	HANUMANTHARAYAPPA Vs HANUMANTHARAJU.K.H	RAGHUNANDHAN
69	O.S. 29/2018 (SUMMONS) IA/1/2018 IA/2/2018 IA/4/2018 IA/3/2018	28-10-2020 (11:00-12:00 AM)	SELVAM Vs C.RAMAI AH REDDY	KND
70	O.S. 31/2018 (SUMMONS) IA/1/2018 IA/2/2018 IA/3/2018 IA/4/2018	28-10-2020 (11:00-12:00 AM)	CHIKKAMMA Vs C.RAMAI AH REDDY	KND
71	O.S. 33/2018 (SUMMONS) IA/1/2018 IA/2/2018 IA/3/2018 IA/4/2018	28-10-2020 (11:00-12:00 AM)	SELVARAJ Vs C.RAMAI AH REDDY	KND
72	O.S. 35/2018 (SUMMONS) IA/1/2018 IA/2/2018 IA/3/2018 IA/4/2018	28-10-2020 (11:00-12:00 AM)	SMT.MANJULA Vs RAMAI AH REDDY	KND
73	O.S. 763/2012 (EVIDENCE.) IA/1/2012 IA/2/2012	28-10-2020 (11:00-12:00 AM)	DOMENIC Vs THE COMMISSIONER	G.NARAYANA RAO
74	O.S. 1069/2019 (SUMMONS) IA/1/2019	28-10-2020 (12.00- 1.00 PM)	MOTAMMA Vs M. RUDRESH	M. SHANTHAVEERIAH
75	O.S. 1203/2019 (SUMMONS) IA/1/2019	28-10-2020 (12.00- 1.00 PM)	P. KRISHNAPPA Vs G. RAJANNA	NARASIMHAMURTHY K.N
76	O.S. 1613/2019 (SUMMONS) IA/1/2019	28-10-2020 (12.00- 1.00 PM)	SHASHIKALA Vs NAGAMMA	J. MANJUNATHA REDDY
77	O.S. 1699/2019 (SUMMONS) IA/1/2019	28-10-2020 (12.00- 1.00 PM)	SHANTHA B. Vs CORPORATION BANK	JAGADEESHA H.T

PRL CIVIL JUDGE, Bengaluru Rural
SMITHA MALAGANVE
III Addl Civil Judge
Cause List Date: 16-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
78	O.S. 15/2020 (SUMMONS) IA/1/2020	28-10-2020 (12.00- 1.00 PM)	MUNIRAMA Vs GRUHALAKSHMI CO- OPERATIVE HOUSING SOCIETY LIMITED REP BY V.B. PREMKUMAR	L. SURESH
79	O.S. 47/2020 (SUMMONS) IA/1/2020	28-10-2020 (12.00- 1.00 PM)	R. SRINIVAS Vs THE COMMISSIONER	K S SREEKANTHA
80	Misc 39/2019 (NOTICE) IA/1/2019	28-10-2020 (12.00- 1.00 PM)	PRATHIBHA BAADKAR Vs HANUMANTHAPPA	N NAGARAJA
81	O.S. 3/2017 (EVIDENCE.) IA/1/2017	28-10-2020 (3.00- 4.00 PM)	S GIRIJA Vs VENUGOPAL	NARAYAN M
82	O.S. 397/2016 (APPEARANCE OF PARTY) IA/1/2016	28-10-2020 (4.00- 5.00 PM)	B.T.NAGARAJ Vs CHANDRAPPA NAIR	S.JAYAPRAKASH NARAYAN
83	O.S. 1431/2014 (CALL ON) IA/1/2014	28-10-2020 (4.00- 5.00 PM)	S. NARAYANAPPA Vs CHIKKE GOWDA A.	L. SUBRAMANI
84	O.S. 765/2016 (OBJECTIONS) IA/1/2016 IA/2/2016	28-10-2020 (4.00- 5.00 PM)	ILYAS PASHA Vs THE BENGALURU DEVELOPMENT AUTHORITY REP ITS COMMISSIONER	B.V. RAMA MOORTHY
85	O.S. 1097/2016 (OBJECTIONS) IA/1/2016	28-10-2020 (4.00- 5.00 PM)	ANANDAMMA Vs NAGAMMA	BNN
86	O.S. 479/2020 (SUMMONS) IA/1/2020 IA/2/2020	28-10-2020	B BASAVARAJU Vs R SURESH	D.N.NARASAREDDY
87	O.S. 497/2020 (SUMMONS) IA/1/2020	28-10-2020	NANDA KUMAR Vs VESTA POWER PVT. LTD, REP BY ITS MANAGING DIRECTOR SADANANDAN R	MOHAN KUMAR H G
88	O.S. 513/2020 (SUMMONS) IA/1/2020	28-10-2020	K N NANJUNDASWAMY REP BY V R BALARAJ CHANDRAPPA Vs K H MANJUNATHA	
89	O.S. 517/2020 (SUMMONS) IA/1/2020 IA/2/2020	28-10-2020	H V MANJUNATH Vs H V NAGARAJ	A. VENKTASWAMY
90	O.S. 519/2020 (SUMMONS) IA/1/2020	28-10-2020	H T SRINIVASA Vs VEERABHADRAPPA HULAGAPPA HALA HARAVI	C. SHANKAR REDDY

PRL CIVIL JUDGE, Bengaluru Rural
SMITHA MALAGANVE
III Addl Civil Judge
Cause List Date: 16-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
91	O.S. 525/2020 (SUMMONS) IA/1/2020	28-10-2020	PARVATHAMMA Vs DINESH	B RAGHAVENDRA
92	O.S. 663/2020 (SUMMONS) IA/1/2020	28-10-2020	C KOTI REDDY Vs VAKA DAYANANDA REDDY	MUNI GOVINDA RAJU
93	O.S. 501/2020 (HEARING) IA/1/2020	28-10-2020	R SATHISH Vs S N MAHADEV	H.P.LEELADHAR,
94	O.S. 467/2020 (CALL ON) IA/1/2020	28-10-2020	CHRISTOPHER STEPHEN IRELAND Vs CAPTAIN VIVEK SCUDDER	S ARUMUGHAM
95	O.S. 1405/2012 (OBJECTIONS) IA/1/2012	28-10-2020	PRAKASH RAO SATHE Vs M.RAMAIAH	G.JAYASHREE RAVINDRA AND ASSOCIATES
96	O.S. 1627/2014 (OBJECTIONS) IA/1/2014	28-10-2020	K K SRINIVAS Vs SOMASHEKARA REDDY	B R DWARAKANATH
97	O.S. 833/2015 (OBJECTIONS) IA/1/2015	28-10-2020	MAQDOOMA JAMAL Vs C.N.KRISHNA MURTHY	G.PAPI REDDY.
98	O.S. 995/2015 (OBJECTIONS) IA/1/2015	28-10-2020	M I MOHAMMED VALLI ULLA Vs C N KRISHNA MURTHY	G.PAPI REDDY.
99	O.S. 1257/2015 (OBJECTIONS) IA/1/2015	28-10-2020	RAMAIAH Vs TRUSTEE THE ART OF LIVING INTERNATION CENTRE	GIRI.K